

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MRS. KAVERI

Criminal Appeal No(s). 1067-1068/2025

PALTAN YADAV

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH & ORS.

Respondent(s)

FOR ADMISSION and I.R.

Date : 03-09-2025 These appeals were called on for hearing today.

For Appellant(s) : Mr. Vikrant Singh Bais, AOR

For Respondent(s) : Ms. Srishti Singh, AOR
Mr. Murshlin Ansari, Adv.

Mr. Abhishek Kumar Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos.1 to 4 are duly represented.

Counter Affidavit, if any be filed in the meantime.

Soft copies of original records of High Court and Trial Court
have been received.

Let soft copy of the same be provided to the Ld. counsel for
the parties.

Let the matter be processed for listing before the Hon'ble
Court, as per rules.

MRS. KAVERI
Registrar

pm